

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO - 1092
ANSWERED ON - 31/07/2024

SHRESHTA SCHEME

1092. SHRI TEJVEER SINGH

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the main objectives of SHRESHTA (Scheme for Residential Education for Students in High School in Targeted Areas) scheme; and
- (b) the details of the special measures being taken to improve the education of students especially in targeted areas at High school level through this scheme?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RAMDAS ATHAWALE)

- (a) The objectives of “The Scheme for Residential Education for Students in High Schools in Targeted Areas (SHRESHTA)” is to enhance the reach of development intervention of the Government and to fill the gap in service deficient Scheduled Castes (SCs) dominant areas, in the sector of education through the efforts of grant-in-aid to the institutions (run by NGOs) and residential high schools offering high quality education.
- (b) “The Scheme for Residential Education for Students in High Schools in Targeted Areas (SHRESHTA)” facilitates educational empowerment and socio- economic upliftment of the Scheduled Castes (SCs). Further, the Scheme provides easier access to the bright SC students to study in the best schools in the country, thereby securing their future opportunities.
